

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI


24608 — 24707
No. _____/Circulation/Genl./West/THC/2026

Dated, Delhi the 18 MAY 2026
at 12:20 PM

Sub.:— Complete Abstain of work by Lawyers on 18.05.2026.

Forwarded copy of letter dated 18.05.2026 received, on the subject cited above, from Delhi Bar Association, Tis Hazari Courts, Delhi for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned Letter can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Officer/Official to upload the same on Centralized Website of Delhi District Courts as well as on the Website of West District.
3. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.


(Dr. Vijay Kumar Dahiya)
Principal District & Sessions Judge,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.



DELHI BAR ASSOCIATION

TIS HAZARI COURTS, DELHI-110054

E-mail : dba.tishhazari@gmail.com

Website : delhibarassociation.in

By Hand/Most Urgent

18.05.2026

President

Dr. D.K. SHARMA

9810224127

Sr. Vice President

DEEPAK TYAGI

9868571768

Vice President

YAJUVANDRA CHAUDHARY

9013085800

Hony. Secretary

VIKAS GOYAL

8588827669

Addl. Secretary

SAHIL PURI

8860193322

Joint Secretary

AJAY DAHIYA

9211230749

Treasurer

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9650246950

Sr. Member Executive

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9891420375

MS. KUSUM LATA SHARMA

9871827735

Member Executive

AMIT KUMAR RAGHAV

9899514180

MS. VANI SINGHAL

7303690065

DEEPAK SHARMA

9868723026

HIMANSHU KHARI

9873784389

Lady Member Executive

MS. ANITA SIKDAR

9716762348

Ex. Officio Member

NITIN AHLAWAT

9810185881

ATUL KUMAR SHARMA

9868243224


The Hon'ble District and Sessions Judge (HQ)
Tis Hazari Courts,
Delhi - 110054

Respected Madam,

In view of the call given by Coordination Committee of all District Court Bar Associations of Delhi has unanimously resolved that the lawyers abstain from their work on 18.05.2026.

You are requested to inform the Hon'ble Judges that no adverse order may be passed on 18.05.2026 due to abstain of lawyers from work.

Thanking you,


Dr. D.K. Sharma
President


Vikas Goyal
Hony. Secretary

Copy to:

1. Hon'ble District and Sessions Judge, (West)
Tis Hazari Courts,
Delhi - 110054
2. Hon'ble Senior Civil Judge,
Tis Hazari Courts,
Delhi - 110054
3. The Hon'ble Chief Metropolitan Magistrate, (Central), Delhi
Tis Hazari Courts,
Delhi - 110054
4. The Hon'ble Chief Metropolitan Magistrate, (West), Delhi
Tis Hazari Courts,
Delhi - 110054
5. The Hon'ble Additional Chief Metropolitan Magistrate, Delhi
Tis Hazari Courts,
Delhi - 110054
6. The Hon'ble Administrative Civil Judge, Delhi
Tis Hazari Courts,
Delhi - 110054.

Note: Please circulate the letter all the Hon'ble Judges.

REC (Gen)
18/05/26